NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 84/NCLT/AHM/2017 c.w. CA(CAA) No. 72/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

AIMS Industries Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JAY KANLEARA J 9/6 Wadia Ghandy 2. PRIVAM SHAM J 4 Co. CAhmedalad)

Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah i/b Wadia Ghandy & Co. present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 22.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.